

**Vacant Posts of SC/ST**

1799. SHRI K.D. SULTANPURI. Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts reserved for SC/ST lying vacant in the Railways, category-wise for the last six months, and

Group	Recruitment		Promotion	
	SC	ST	SC	ST
A	2	4	—	—
B	Group B posts are generally filled by promotion from			
Group C.				
C.	2353	3993	9038	17050
D	1564	4487	1974	4698
(Excl Safaiwalas)				

(b) the reasons therefor and steps taken to fill up all the vacant posts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The shortfall in SC/ST quota in various categories as on 1.1.89 is as under.

(b) (i) The reasons for shortfall are as under:

1. The Recruitment/promotion of SCs/STs is to be made against the vacancies available on the Railways and at a time not more than 50% of the available vacancies can be filled up by SC/ST.
2. In case of promotions, there are a number of interim orders from High Courts/Administrative Tribunals etc. restricting the operation of Roster points in categories where the reservations to 15% of the cadre in case of SCs and 7-1/2% in case of STs has already been reached.
3. Since backlog of reserved posts in calculated against vacancies according to 40 Point Roster, the backlog goes on increasing due to carry forward rules though in many categories the prescribed 15% for

SCs and 7-1/2% for STs has already been achieved.

4. The backlog has also increased due to non-availability of SC/ST candidates/employees with requisite qualifications and experience for filling up the post in some technical and safety categories.
- (ii) However, a Special Recruitment Drive has been launched to clear the shortfall of SC/ST in Recruitment Grades against the available vacancies without the restriction of the 50% limit.

[English]

**Coaches for non-smokers**

1800. SHRI BANWARILAL PUROHIT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to introduce a series of non-smoking coaches on long distance trains from the current year;

(b) if so, the details of trains in which such non-smoking coaches would be introduced;

(c) whether any experiment in this regard has been held; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). On some trains one second class coach has been earmarked for non-smokers on an experimental basis. Boards indicating smoking not allowed have been put up on these coaches and publicity about availability of this facility has been made. Further decision in this regard will be taken after review of the results of the experiment

#### **Demand for All India Judicial Services by All India Judges Association**

1804. SHRI KAMAL NATH: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the All India Judges Association has urged upon the Government to take steps to enact a legislation for setting up of a judicial service on an All India basis; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

#### **Streamlining management of major Railway Stations**

1805. SHRI SOMNATH RATH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any measures are proposed to improve the efficiency of the management of major railway stations all over the country; and

(b) what steps have been taken, since the stampede in New Delhi Railway Station leading to deaths, to pay attention to this aspect so that such accidents do not recur?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The improvement of efficiency in the management at railway stations is a continuous process.

(b) Railway has initiated action on widening of the stair cases, provision of an additional stair case and extension of one of the foot-over bridges at New Delhi Station. Change of nominated platforms for reception of trains is only being resorted to if inescapable and passengers are given adequate warning about this over the public address system. Entry to platforms at the stations of relatives and friends coming to see or receive passengers is being regulated. For increased surveillance by the police, there is a proposal for augmenting their strength. A master plan has been prepared to develop additional terminals at new locations in and around macro railway stations. Efforts are always made to cater for the changed pattern of traffic at stations from time to time.

[Translation]

#### **Unauthorised vendors in running trains**

1806. SHRI JAGDISH AWASTHI: Will the Minister of RAILWAYS be pleased to state: